NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No 160/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

No.	一个人提			
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2,		MITRA, ADVOCATE		Sangeobserra
3.	SANJEBB	SENI, ABVOGAT	E Respondent E NOS. 142	43
q.	ARKADEB	BIS WAS, A DVOCA	TE / NOS.	
1	PATITO 6	PARAN BISHU	MAC. Adv , Rober	All some some some some some some some some

ORDER

- Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 are present.
- Ld. Counsel for the petitioner sought leave of the Court for filing rejoinder by the end of the day. After filing of rejoinder pleadings will be completed. Both the parties are

directed to submit written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 19/01/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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